GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

LOK SABHA UNSTARRED QUESTION NO. 719 (TO BE ANSWERED ON 07.02.2019)

DD - ARUNPRABHA

719. SHRI L.R. SHIVARAME GOWDA: SHRIMATI ANJU BALA: SHRI TEJ PRATAP SINGH YADAV:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the proposals for commissioning of Programmes for Doordarshan (DD) –
 Arunprabha were invited on the DD Website/Newspapers in December 2016 and if so, the details thereof including proposals received for the same;
- (b) whether any screening committee was formed to scrutinize and short- listing of above proposals and if so, the details thereof;
- (c) whether the Prasar Bharati has further constituted any Evaluation Committee to select proposals for commissioning category for DD-Arunprabha out of these proposals and if so, the details thereof along with the list of selected proposals under open competition; and
- (d) the details of proposals given for permission to shoot the programme in this regard; and
- (e) the details of proposals yet to be given for the said purpose and the time by which the permission letters are likely to be issued?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL RAJYAVARDHAN RATHORE (Retd.)

- (a) & (b): Prasar Bharati has informed that proposals for commissioning of programme for DD-Arunprabha were invited through an advertisement placed on the website of Doordarshan and in the leading newspapers. 1104 proposals were received. Six Screening Committees were constituted by Prasar Bharati under the Chairmanship of outside experts to scrutinize and shortlist proposals.
- (c), (d) & (e): Prasar Bharati has informed that Five Evaluation Committees (EC) were constituted to select proposals and 59 proposals from the open category were selected by committees. The list of the selected proposals was uploaded on DD's website. Link is as under:-

http://doordarshan.gov.in/sites/default/files/DD%20Arunprabha-%20List%20of%20selected%20proposals.pdf

Permission letters are issued after obtaining requisite approvals.
